

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15141/2009

(From the judgement and order dated 28/04/2008 in WPC No. 8081/2005
of The HIGH COURT OF GUWAHATI ,ASSAM)

MD.MURTAZA & ORS. Petitioner(s)

VERSUS

STATE OF ASSAM & ORS. Respondent(s)

(With appln(s) for c/delay in filing SLP,deletion of the name of
respondent,permission to place addl. documents on record,impleadment
and office report)

WITH SLP(C) NO. 27497 of 2009
(With office report)

Date: 10/05/2011 This Petition was mentioned today.

CORAM :
HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s)
Mr. Rajiv Mehta,Adv. (mentioned by)
M/S Map & Co. (NP)

For Respondent(s)
M/S Corporate Law Group (NP)
Mr. Arun K. Sinha ,Adv. (NP)
Mr. T. Mahipal ,Adv. (NP)
Mr. Ranjan Kumar Pandey ,Adv (NP)

UPON being mentioned the Court made the following
O R D E R

List in the last week of July 2011.

(Rajesh Dham)
Court Master

(Indu Satija)
Court Master